[26 APR., 2012]

NCBC's advice in the above cases is being processed.

(c) to (f) Proposals have been received for inclusion of 46 communities in the list of Scheduled Castes in 9 States, and for inclusion/modification in respect of 240 communities in the list of Scheduled Tribes in 20 States/Union Territories. These are being processed as per the prescribed modalities.

## Reservation for SCs, STs and OBCs in Private Educational Institutions

 $2429.\ SHRI\ A.\ ELAVARASAN$  : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

- (a) whether Government has any proposal to move ahead with the Central legislation to provide reservation for SCs, STs and OBCs in private educational institutions as they are not required to give reservations to students from disadvantaged sections; and
  - (b) if so, the details thereof?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK): (a) and (b) Information is being collected.

## Persons with Disabilities as per 2001 and 2011 Census

2430. DR. GYAN PRAKASH PILANIA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of persons with disabilities as per 2001 and 2011 census, State-wise;
  - (b) how many of above had access to education/employment;